

directive of Government on reservation in promotion ;

(c) whether specialised training was imparted to these Scheduled Caste/Scheduled Tribe employees to enable them to raise their standard as provided under the reservation rules ; if not, the reasons therefor ; and

(d) whether permission of competent authorities was obtained before de-reservation of posts reserved for Scheduled Castes and Scheduled Tribes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) Does not arise.

(c) Scheduled Castes and Scheduled Tribes candidates are nominated to the training courses conducted by Indian Airlines.

(d) Yes, Sir.

New Trains in Gujarat

2715. SHRI RANJIT SINGH GAEKWAD : Will the Minister of TRANSPORT be pleased to state :

(a) whether introduction of any new trains between Ahmedabad and Bombay, Ahmedabad-Baroda and Baroda-Surat, on the Western Railway or expansion of the existing line capacity on the sector is planned during the Seventh Five Year Plan period ;

(b) if so, the outlay for the Seventh Five Year Plan for improvement or augmentation of Railway amenities and expansion of line capacity in Gujarat.

(c) whether the outlay is adequate to meet the requirement of on-going projects that are included in the plan ; and

(d) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Introduc-

tion of new trains has not been specifically included in the Seventh Plan. However, line capacity inputs required for the projected growth of passenger and freight traffic have been provided for.

(b) Allocation of funds for railway works is not made statewise. The total outlay for traffic facility works, user's and staff amenities etc, during the Seventh Plan is Rs. 1475 crores.

(c) & (d) There is a constraint on resources available for meeting the developmental needs of Indian Railways. Schemes included in the 7th Plan have been restricted to match the available resources, and new starts necessarily have been kept to a minimum.

[Translation]

Conversion of Aunrihar-Chhapra Rail Line into B.G.

2716. SHRI JAGANNATH CHOUHDARY : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have under consideration a proposal to convert Aunrihar-Chhapra metre gauge line via Ballia Junction into broad gauge line ; and

(b) if so, the details in this regard and whether any survey has been conducted by the department in this connection ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) Survey for conversion of Varansi-Aunrihar-Ballia-Chhapra metre gauge section into broad gauge was carried out in 1980. The project was not found to be financially remunerative. On Varansi-Aunrihar section a parallel BG line is being provided as part of conversion of Varanasi Bhatni M.G. section into B.G. There is no proposal for conversion of Aunrihar-Chhapra M.G. section into B.G., at present.